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**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATHI BENCH**

**PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL**

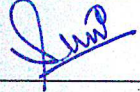
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Bhatnagar	ACS	cs.uman.bhatnagar@qms 9703358320	

**ORDER**

Counsel for both the sides are present. Counsel for the Respondent filed copy of the e-mail dated 05.02.2020 wherein the Respondent has been informed that a meeting with the Executive Director of the Petitioner Bank is scheduled on 13.02.2020 for talks of settlement. On request the matter is adjourned to 25.02.2020 for furnishing the outcome of the meeting.

  
**MEMBER JUDICIAL**